

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI**

**O.A No. 3664/2018  
M.A No. 4059/2018**

This the 28<sup>th</sup> day of September, 2018

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman  
Hon'ble Ms. Aradhana Johri, Member (A)**

1. L. Sidney Kujur, Age-40  
Group-A, Manager Grade-I,  
Canteen Store Department Ministry of Defence  
S/o. Shri Sudhir Kujur  
C/o. Area Manager,  
CSD Depot Bagdogra,  
District Darjeeling,  
West Bengal – 734 014.
2. Chittibabu. P, Age- 36,  
Group-A, Manager Grade-I,  
Canteen Store Department Ministry of Defence  
S/o. Late Shri Narasingarao. P  
C/o. Area Manager,  
CSD Depot Pathankot,  
Gurdaspur Road,  
Opp. Railway Station,  
Pathankot, Punjab – 145 001.
3. Yogeshwar Sharma, Age-35  
Group-A, Manager Grade-I,  
Canteen Store Department  
Ministry of Defence  
S/o. Shri J. P. Sharma,  
R/o. CSD Estate Gulmohar Building,  
Flat No. 4, Golibaar Road Ghatkopar,  
West Mumbai – 400 086.
4. Sunil Kumar Singh, Age-39  
Group-A, Manager Grade-I,  
Canteen Store Department

Ministry of Defence  
S/o. Shri Madan Singh  
C/o. Area Manager, CSD Depot,  
Military Station, Masimpur,  
PO Arunachal District Cachar Assam 788 025.

5. Surender Yadav, Age-40  
Group-A, Manager Grade-I,  
Canteen Store Department  
Ministry of Defence  
S/o. Shri Mukti Yadav  
R/o. Area Manager, CSD Satgaon,  
Narangi, District Kamrup,  
Assam 781 027  
C/o. Harish Chandra Research Institute,  
Chhatnag Road, Jhansi  
Allahabad – 211 019. ...Applicants

(By Advocate : Mr. Abhishek Kumar)

Versus

Union of India, through  
Its Secretary, Ministry of Defence,  
R/o. Room No. 101, A-Wing,  
South Block,  
New Delhi – 110 011. ...Respondent

(By Advocate : Mr. S. N. Verma)

O R D E R (O R A L)

**Justice L. Narasimha Reddy, Chairman :**

The respondent initiated the process for promotion to the post of Assistant General Manager/Manager in the Canteen Stores Department (CSD) of Ministry of Defence.

Through an order dated 05.07.2018 a DPC was also constituted. The grievance of the applicants is that the promotions are being affected without finalising the seniority in the feeder category.

2. This O.A is filed with a prayer to defer the DPC till the seniority is finalised.

3. The O.A was listed for admission on 26.09.2018. On that date, we directed learned counsel for the respondent to find out whether any seniority list was prepared. Today, it is represented that one seniority list was prepared on 01.04.2017 and thereafter another seniority list prepared on 01.01.2018. Once the seniority list is prepared, there does not exist any impediment for DPC to make recommendations. However, if the applicants have any grievance vis-a-vis seniority, they can pursue remedies, in accordance with law.

4. We, therefore, dispose of the O.A directing that the respondent shall communicate the seniority lists dated 01.04.2017 and 01.01.2018 to the applicants

within 15 days from today. It shall be open to the applicants to pursue the remedies, if they feel aggrieved by the same. There shall be no order as to costs.

(Aradhana Johri)  
Member (A)

(Justice L. Narasimha Reddy)  
Chairman

/Mbt/